

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1976
TO BE ANSWERED ON 28.07.2016
Generation of Renewable Energy

1976. **PROF. RICHARD HAY:**

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any specific guidelines have been issued by the Government regarding exploitation of potential for generation of renewable energy from various sources and if so, the details thereof;
- (b) the details of organisations in the public and private sectors which are engaged in generating renewable energy along with the capacity thereof; and
- (c) the details of central financial assistance/subsidy provided for the above purpose during each of the last three years and the current year?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES
(SHRI PIYUSH GOYAL)

(a) : Various schemes have been launched by the Ministry of New & Renewable Energy (MNRE) with specific guidelines regarding exploitation of potential for the generation of renewable energy (RE) from various sources i.e. Solar, Wind, Small Hydro Power and Biomass in the country. The guidelines include standards & specification of systems / devices, various incentives provided, methodology of implementation of the programme and supporting activities.

(b) ; RE projects are mainly installed by the private sector. Some public sector organizations such as NHPC, NTPC, DMRC, Airport Authority of India have also invested in the RE sector. Source & State-wise details of cumulative achievements under various RE sources is given in Annexure-I.

(c) : The State/UT-wise details of central financial assistance provided for the development of various RE programmes during the last three years (2013-14, 2014-15 and 2015-16) and current year are given in Annexure-II.

**Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1976 for
28/07/2016 regarding 'Generation of Renewable Energy'**

State-wise installed capacity of Grid Interactive Renewable Power as on 30.06.2016.

S. No.	STATES / Uts	Small Hydro Power	Wind Power	Bio-Power		Solar Power	Total Capacity
				BM Power/Cogen.	Waste to Energy		
		(MW)	(MW)	(MW)	(MW)	(MW)	(MW)
1	Andhra Pradesh	232.98	1450.35	380.75	58.16	878.97	3001.21
2	Arunachal Pradesh	104.61				0.27	104.87
3	Assam	34.11				0.00	34.11
4	Bihar	70.70		43.42		45.10	159.22
5	Chhatisgarh	76.00		279.90		93.78	449.68
6	Goa	0.05				0.00	0.05
7	Gujarat	16.60	4104.46	56.30		1123.363	5300.72
8	Haryana	73.50		45.30		15.39	134.19
9	Himachal Pradesh	793.81				0.20	794.01
10	Jammu & Kashmir	156.53				1.00	157.53
11	Jharkhand	4.05				16.19	20.24
12	Karnataka	1217.73	2871.15	872.18	1.00	153.32	5115.38
13	Kerala	198.92	43.50			13.045	255.47
14	Madhya Pradesh	86.16	2288.60	35.00	3.90	790.37	3204.03
15	Maharashtra	346.18	4664.08	1245.78	12.72	385.756	6654.51
16	Manipur	5.45				0.00	5.45
17	Meghalaya	31.03				0.00	31.03
18	Mizoram	36.47				0.10	36.57
19	Nagaland	30.67				0.00	30.67
20	Odisha	64.63		20.00		66.92	151.55
21	Punjab	170.90		155.50	10.25	520.7	857.35
22	Rajasthan	23.85	3993.95	112.80		1294.6	5425.20
23	Sikkim	52.11				0.00	52.11
24	Tamil Nadu	123.05	7632.31	641.90	8.05	1267.414	9672.72
25	Telangana		98.70			796.59	895.29
26	Tripura	16.01				5.00	21.01
27	Uttar Pradesh	25.10		870.00	5.00	143.50	1043.60
28	Uttarakhand	209.33		76.00		41.15	326.48
29	West Bengal	98.50		26.00		11.77	136.27
30	Andaman & Nicobar	5.25				5.10	10.35
31	Chandigarh					6.81	6.81
32	Dadar & Nagar Haveli					0.00	0.00
33	Daman & Diu					4	4.00
34	Delhi				16.00	23.87	39.87
35	Lakshwadeep					0.75	0.75
36	Pondicherry					0.025	0.03
37	Others		4.30			100.31	104.61
	Total (MW)	4304.27	27151.40	4860.83	115.08	7805.34	44236.92

MW = Megawatt

**Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1976 for
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**State-wise and year-wise details of Funds released the last three years (2013-14 to 2015-16)
and current year (till 14/7/2016).**

					(Rs in crore)
S No.	State / UT Name	2013-14	2014-15	2015-16	Current year (till 14/7/2016)
1	ANDHRA PRADESH	3.2	1.86	5.08	0
2	ARUNACHAL PRADESH	27.39	15.68	5.39	10.00
3	ASSAM	19.01	16.15	14.7	2.06
4	BIHAR	10.44	6.74	16.19	0
5	CHANDIGARH		11.32	10.03	0.02
6	CHHATTISGARH	16.03	36.09	42.59	5.88
7	DADRA & NAGAR HAVELI	0	0.03	0	0
8	DAMAN & DIU	0	0.03	0	0
9	DELHI	74.57	31.64	43.15	7.48
10	GOA	0.06	1.22	1.57	0
11	GUJARAT	38.23	36.09	58.6	11.92
12	HARYANA	7.8	52.22	78.22	22.75
13	HIMACHAL PRADESH	28.7	23.99	52.93	15.96
14	JAMMU AND KASHMIR	87.01	61.79	90.91	17.37
15	JHARKHAND	0	7.61	16.08	0.16
16	KARNATAKA	86.17	51.41	60.82	2.13
17	KERALA	10.17	31.93	32.73	0.93
18	LAKSHADWEEP	1	0.07	3.78	0
19	MADHYA PRADESH	13.94	30.26	6.8	0.61
20	MAHARASHTRA	156.11	229.04	248.4	63.25
21	MANIPUR	2.5	1.63	14.61	0
22	MEGHALAYA	8.93	8.39	8.57	11.20
23	MIZORAM	1.68	8.98	10.58	2.90
24	NAGALAND	7.51	9.9	7.81	5.79
25	ODISHA	0.59	27.92	10.78	0
26	PUDUCHERRY	0.10	0.01	0.01	0
27	PUNJAB	32.68	39.96	29.08	1.00
28	RAJASTHAN	28.64	113.3	249.54	0.41
29	SIKKIM	11.13	3.09	0.84	1.46
30	TAMIL NADU	67.58	52.64	194.86	33.92
31	TELANGANA	25.49	98.04	155.04	7.07
32	TRIPURA	0	1.94	5.42	0
33	UTTAR PRADESH	52.01	61.01	55.36	0.71
34	UTTARAKHAND	50.11	8.35	51.14	0.32
35	WEST BENGAL	15.51	17.17	9.3	0.01
36	ANDAMAN AND NICOBAR	0	0.09	0.03	0
37	CENTRAL AGENCY	678.17	1376.54	1720.93	430.08